

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:665  
ANSWERED ON:03.08.2011  
NEW NORMS FOR SETTING UP NEW INSTITUTIONS  
Naik Dr. Sanjeev Ganesh;Sule Supriya

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the All India Council for Technical Education (AICTE) has introduced or proposes to introduce new norms for setting up new institutions in the country;
- (b) if so, the details thereof;
- (c) whether under these norms, the corporate sector will be allowed to start AICTE approved courses if they set up separate companies as non- profit entities under Section 25 of the Companies Act;
- (d) if so, the details thereof alongwith the other main provisions that these universities will have to follow; and
- (e) the number of corporate entities which have agreed to set up these institutions in the country?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) & (b): Yes, Sir. All India Council for Technical Education (AICTE) has notified the norms for establishment of new institutions vide Gazette Notification No. 37-3/Legal/2011 dated 10.12.2010 and further described under Chapter-I of Approval Process Handbook 2011-12 of AICTE, available on its website ([www.aicte-india.org](http://www.aicte-india.org)).

(c) & (d): Yes, Sir. Under the provisions of these regulations, a company established under section 25 of Companies Act 1956 is also made eligible for submitting applications for seeking AICTE approval for opening new institutions. The guidelines applicable for the corporate sector who intend to open new technical institutions have been defined under Section 2.4 of Chapter-I of Approval Process handbook 2011-12.

(e): The AICTE has approved two proposals received from Companies established under Sec. 25 of Companies Act, 1956 for setting up new Institutions for the academic year 2011-12. However, AICTE has no information as such about the Corporate entities having agreed to set up these institutions in the country.